

[Translation]

VAIDYA DEV DAYAL JOSHI (Kota) : Mr. Deputy Speaker, Sir, through you I wish to bring it to the notice of Govt. that more than 15 businessmen from Rajasthan have been murdered in New-York, Bangkok, Hongkong and in Brazil during recent year. The police in these countries have failed to apprehend the kidnapers or murderers.

On 12th June a 42 year jeweller Shri Padm Chand Kala from Jaipur was kidnapped from Rio city of Brazil. The incident was reported to the police within two hours. It is alleged that the kidnapers have asked 85 lakhs as ransom for return of the jewellers.

I regret to state that Govt. of India has failed to protect the lives of and to secure justice for Indians in foreign countries.

Wife and brother of the kidnapped jeweller have been staying in Rio. They have not received any assistance from Indian Embassy or Govt. of Brazil. Sir, through you I urge upon the Minister to impress upon the Indians Embassy that they should make efforts to trace Padam Chand Kala, dead or alive and hand him over to the member of the family so that his last rites could be performed.

If Govt of India and their embassies abroad can not extend any help and protection to the Indians settled abroad then what is the use of maintaining their embassies in these countries. Govt should take upon themselves the responsibility of protecting the lives of Indian in foreign countries...(Interruptions)

[English]

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)*

SHRI A.C. JOS (Idukki) : Sir, a very serious situation have arisen in Kerala due to recent declaration in the Budget that import duty on rubber and edible oils will be cut. Because of this, the price of rubber has gone up, there will be a loss to the extent of nearly Rs. 250 crore for the rubber growers of Kerala...(Interruptions) Kerala is rich as far as production of cocount is concerned. Due to cut in the import duty, the prices of coconut, rubber, cardamom, paper, etc., have been slashed down. The Budget is an anti-Kerala Budget if may say so. Because of this, the coconut growers, the cardamom growers, the papper growers, the rubber growers and others have been put to a great difficulty. The economy of the State of Kerala will be totally shattered. It is a very serious situation.

The duty on captalactum has also been slashed, with the result the export duty on these items will also go. The hon. Prime Minister, who claims that he is also

* Not Recorded.

representing Kerala, is not here, Till now he was here. Sir, a very serious situation has arisen. The rubber growers and growers of the all cash crops, including coconut are in difficulty in Kerala. Something will have to be done for them in the Budget. That is my humble submission.

PROF. PREM SINGH CHANDUMAJRA (Patiala) : Sir, I want to draw the attention of the Government and the whole House regarding an important issue which is going to hit his sentiments of the Sikh Community.

[Translation]

Mr. Deputy Speaker, Sir, I have a calander with me in which a photo of Harminder Sahib has been displayed. This is an advertisement of laila Majnee bidi by Dulian Trading Company. The calander hurts the sentiments of Sikh Community. Earlier also such mischiefs had been made during the times of Rajiv Gandhi under Congress rule. Cow-tails had been placed in Hindu temple and birds were thrown in Gurudwaras. It is a matter of concern. Through you sir I wish to urge upon the Govt. that such persons who hurt the sentiments of Sikh Community should be dealt with severely. Action should be taken against Dulian Trading Company and M/s B.Lal manufacturers.

Sir, I would like to show the above calender hon. Member of the House...(Interruptions) It is an important matter.

MR. DEPUTY SPEAKER : You should have shown it earlier.

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Mr. Deputy Speaker, Sir, All P.C.S. Officers of Uttar Pradesh have decided to take mess casual leave on 2nd August. The reason for resorting to such an action is that former Governor Shri Motilal Vohra had given P.C.S. offices, whose number is 1257, an assurance that their grievances would be looked into. But the new Govt. had been indifferent to their problems. The President and General Secretary of the above association have reiterated that they would be forced to boycott the forthcoming election if their demands are not met. I am afraid there is an underlying conspiracy is all this. Govt at the Centre went to postpone the elections and therefore they are creating dissatisfaction among the officers by not according to their demands.

Sir, I may also like to point out that there is wide pressed resentment against I.A.S. officers also. This resentment is breeding corruptions amongst the officers which in turn is responsible for the nexus between senior Political leader and senior I.A.S. bureaucrats. Junior I.A.S. officer are aggrieved because they are not being given proper placements. Now they are meeting on 4th August to select three most corrupt I.A.S. officers. Modalities decided are that the one who is voted by at least 100 persons would be crowned as most senior and most corrupt officer.